Annexure 4 Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: July 10, 2025

List of unsecured financial creditors (other than financial ceditors belonging to any class of creditors)

(Amount in ₹)														
		Details of Claim received		Details of claim admitted										
						Amount					Amount			
						covered by	Amount	Whether		of	of any		Amount of	
Sr.		Date of		Amount of claim	Nature of	security	covered by	related	% voting share in	contigent	mutual	Amount of claim	claim under	
No.	Name of Creditor	Receipt	Amount claimed	admitted	Claim	interest	guarantee	party?	CoC	claim	dues	not admitted	verification	Remarks, if any
	Extensive HR Management Private				Unsecured									
1	Limited	15-Apr-25	9,92,82,740	9,92,82,740	Loan	0		No	19%	0	0	-	-	Note 4
					Unsecured									
2	Ritesh Agarwal (1st claim)	14-Apr-25	2,70,000		Loan	0		Yes	0	0	0	2,70,000	-	Note 5
					Unsecured									
3	Ritesh Agarwal (2nd claim)	14-Apr-25	2.12.035	-	Loan	0		Yes	0	0	0	2.12.035	-	Note 5
					Unsecured									
4	Neha Aggarwal (1st claim)	14-Apr-25	3,68,661	-	Loan	0		Yes	0	0	0	3,68,661	-	Note 5
					Unsecured									
5	Neha Aggarwal (2nd claim)	14-Apr-25	2,50,000	-	Loan	0		Yes	0	0	0	2,50,000	-	Note 5
					Unsecured									
6	Ashish Agarwal	14-Apr-25	2,80,000		Loan	0	C	Yes	0	0	0	2,80,000	-	Note 5
					Unsecured									
7	Padmadevi Surajbhan Agarwal	14-Apr-25	30,000		Loan	0	C	Yes	0	0	0	30,000	-	Note 5
					Unsecured									
8	Surajbhan Agarwal	14-Apr-25	45,000		Loan	0	C	Yes	0	0	0	45,000	-	Note 5
					Unsecured									
9	Surajbhan Agarwal (HUF)	14-Apr-25	70,000		Loan	0	C	Yes	0	0	0	70,000	-	Note 5
					Unsecured									
10	Jaiprakash Agarwal	14-Apr-25	50.000		Loan	0	C	Yes	0	0	0	50.000	-	Note 5
1					Unsecured									
- 11	Jaiprakash Agarwal (HUF)	14-Apr-25	70,000		Loan	0		Yes	0	0		70,000	-	Note 5
1		1			Unsecured			I						
12	Santoshdevi Agarwal	14-Apr-25	50,000	-	Loan	0		Yes	0	0		50,000	-	Note 5
1		1			Unsecured			I						
13	Shelly Agarwal	15-Apr-25	2,70,000	-	Loan	0		Yes	0	0		2,70,000	-	Note 5
1		1			Unsecured			I						
14	Bharti Ritesh Agarwal	15-Apr-25	39,149	-	Loan	0		Yes	0	0		39,149	-	Note 5
1		1			Unsecured			I						Note 6
15	Sudarshan Mettalic PVT LTD	21-Apr-25		1,02,58,906		0		No	2%	0	0			
	Total		111992736	109541646		0	0	0	21%	0	0	2451090	0	
_	Notae:	1	111992/36	109541646		,, ,		'' '	21%		1 0	245109	ט	U U

^{1.} The above list of creditors reflects claims received by DRP and verified as on June 30, 2025.

1. The above list of creditors reflects claims received by DRP and verified as on June 30, 2025.

2. Claims of the creditors reflects claims received by DRP and verified as on June 30, 2025.

2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.

3. The Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptey Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

4 The unsecured creditor has furnished details of the loan agreement, However, it is noted that the loan agreement has not been notarised.

5. The claims has been field by the formers starbelokers and related parties of erstwhile directors, supported only by ledger entries of the Corporate Debtor, with no further proof of claim provided.

6. The claim has been admitted based on the books of the CD.